

ITEM NO.4

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 1824/2022

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

DINESH KUMAR MAURYA

Respondent(s)

Date : 04-07-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankur Prakash, AOR

For Respondent(s) Ms. Shreya Bhojnagarwala, Adv.
Ms. Parul Shukla, AOR
Ms. Shreya Bhojnagarwala, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.

Trial Court Records have been received.

Let the reminder be issued for High Court Records.

List again on 11.8.2023.

VIVEK SAXENA
Registrar

MG